

recorded music or about the precise loss of foreign exchange on this account.

(b) to (d). The information is being collected from the Ministry of Foreign Trade and will be laid on the Table of the House.

Activities of National Industrial Development Corporation Limited

438. SHRI P. GANGADHAR:
SHRI P. M. MEHTA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the National Industrial Development Corporation Limited plans to diversify its activities to meet the changing requirements of the country, if so, the main features of the plan; and

(b) whether the new activities also include examining industry by industry to reduce various types of pollution?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) The National Industrial Development Corporation proposes to extend its field of activity to cover the following specialised consultancy services:

(i) Consultancy services for Pollution Control.

(ii) Consultancy services for problems relating to traffic engineering, particularly those relating to urban areas.

(iii) Engineering back-up support to indigenous research efforts to enable the results of research in the laboratories to be effectively used by industry.

(b) The Corporation is taking steps to equip itself to render consultancy services in the field of Pollution

Control. As its capacities and capabilities develop in the above field, it proposes rendering consultancy services to industries and municipal authorities.

Expansion of Industrial Units of West Bengal outside the State

440. SHRI S. C. BESRA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether West Bengal Government has sought permission of the Centre to allow the State Industrial Undertakings to expand their business outside the State; and

(b) if so, the reason for reversal of earlier decision?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) No such request has been received in this Ministry.

(b) Does not arise.

Changes in Police set-up in Delhi

441. SHRI S. C. BESRA:
SHRI ISHWAR CHAUDHRY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government contemplates to make major changes in Police set-up in Delhi; and

(b) if so, how far these changes were envisaged in Khosla Committee report?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Introduction of Police Commissioner system in Delhi, which will be a major change, is under examination of the Government.

(b) This change was recommended by the Delhi Police Commission headed by Justice G. D. Khosla.